

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

SUPPLEMENTARY CAUSE LIST DATED **24.07.2025** (THURSDAY)

CHENNAI BENCH (**HYBRID MODE**)

10:30 AM

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),

Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Delivery of Judgment

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App AT) (CH) (Ins) No.163/2024 For Stay IA No. 434/2024	Virigneni Anjaiah Vs Pridhvi Asset Reconstruction and Securitisation Company Ltd & 2 Ors.	Mr. Pogulakonda Pratap	Mr. Surya Teja SS Nalla- R1
		WITH		
2.	Comp App AT) (CH) (Ins) No. 164/2024 For Stay IA No. 435 /2024	Kadiyala Suneetha Vs Pridhvi Asset Reconstruction and Securitisation Company Ltd & 2 Ors	Mr. Pogulakonda Pratap	Mr. Surya Teja SS Nalla- R1

By order of Hon'ble Member (Judicial)

Chennai Bench

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